

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 93**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)**

**CENTRAL INVESTIGATION AGENCY**

**93. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the L.P. Singh Committee had recommended as far back in 1978, enactment of a comprehensive central legislation to remove the deficiency of not having a central investigative agency with a self-sufficient statutory charter of duties and functions; and**

**(b) if so, the details thereof and the reasons for not enacting the same?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b) : The information is being collected and will be laid on the table of the House.**

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